

**Central Administrative Tribunal  
Madras Bench**

**CP 310/00064/2019 in OA 310/01524/2018**

**Dated Tuesday the 19<sup>th</sup> day of November Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member(J)  
&  
Hon'ble Mr. T. Jacob, Member(A)**

1. N.P. Sankar  
2. R. Yesu  
3.E. Mani  
4. C. Pannerselvam  
5. A. Ayubkhan ... Applicants

**By Advocate M/s. T V J Associates**

**Vs.**

1. Mrs. Padma Jaiswal, I.A.S.  
Secretary to Government  
Department of Stationery & Printing  
Chief Secretariat  
Government of Puducherry  
Puducherry.

2. M. Krishnamoorthy  
Director  
Department of Stationery & Printing  
Government of Puducherry  
Puducherry. ... Respondents

**By Advocate Ms. S. Devie**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 09.11.2018 in OA 1524/2018.

2. When the matter came up for hearing today, learned counsel for the respondents submits that the respondents have complied with the order of this Tribunal by passing speaking order dt. 21.10.2019 which they have annexed in the reply statement filed in the open court today which is taken on record. Learned counsel for the applicant present and she is also served with the copy of the reply.
3. In view of the submissions made by the learned counsel for the respondents, Contempt Petition is closed. Notices discharged.

(T. Jacob)  
Member (A)

19.11.2019

(P. Madhavan)  
Member(J)

AS